

**IN THE HIGH COURT OF JUDICATURE AT BOMBAY**

**ORDINARY ORIGINAL CIVIL JURISDICTION**

**COMPANY PETITION NO. 452 OF 2010**

In the matter of M/s. R-Tec Systems (India) Pvt. Ltd. (In Liqn.).

**SALE NOTICE**

Pursuant to the orders of the Hon'ble High Court, Bombay dated 24/08/2017 passed in OLR No.163/2017 offers are invited in sealed cover from the intending purchasers along with Earnest Money Deposit by way of demand draft/pay order drawn in favour of "The Official Liquidator, High Court, Bombay" for Movable & Immovable assets of M/s. R-Tec Systems (India) Pvt. Ltd. (In Liqn.) situated at A-53, TTC Industrial Area, MIDC, Mahape, Navi Mumbai. The Reserve Price and EMD for the Movable & Immovable assets shall be as under:-

<b>Sr. No.</b>	<b>Description of Property</b>	<b><u>Reserve Price</u> Rs.</b>	<b><u>EMD</u> Rs.</b>
<b>1.</b>	Lot No.I Movable Assets situated at A-53, TTC Industrial Area, MIDC, Mahape, Navi Mumbai.	50 lakhs	25%
<b>2.</b>	Lot No. II Immovable Assets situated at A-53, TTC Industrial Area, MIDC, Mahape, Navi Mumbai admeasuring 4000 sq.mtrs.	14 Crores	25%

The separate sealed cover shall be super scribed with the words "Offers for the movable and immovable assets of M/s. R Tec systems (India) Pvt. Ltd. (In Liqn.). Such offer will be received by the Official Liquidator on 11.10.2017 upto 4.00.p.m. The tender will be opened in the presence of the Offerors on 02.11.2017 at 11.00.a.m. before the Hon'ble Judge taking company matters of the High Court, Bombay when the Offerors or their authorized representatives may be present, if they so desire. No purchaser will be allowed to bid the auction in the name of nominee/nominees. No separate notice will be given to the Offerors, secured creditors or ex-directors of the Co. (In Liqn.) regarding the said sale.


The inspection of the aforesaid moveable and immoveable assets will be allowed to the intending purchasers on following date and time:-

**Inspection :**

Movable and immovable assets situated at A-53, TTC Industrial Area, MIDC, Mahape, Navi Mumbai on 29.09.2017 between **11.00.a.m. to 4.00.p.m.**

The terms and conditions of sale with inventory will be available from the office of the undersigned against payment of Rs. 300/- & 200 respectively.

Dated this 22<sup>nd</sup> day of September, 2017.

  
(VIOND SHARMA)  
OFFICIAL LIQUIDATOR  
HIGH COURT, MUMBAI  
5<sup>TH</sup> FLOOR, BANK OF INDIA  
BLDG. M. G. ROAD,  
FORT, MUMBAI- 400023.  
Tel:-22670024, 22675008